

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-52/2006/2743 /A

From :- Smti. Pronita Morang,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Roushan Lal,  
District & Sessions Judge,  
Karbi Anglong.

Dated Guwahati the <sup>th</sup> 11 April, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. DJKA/3338/2025 dtd. 05.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 07.04.2025 (first half), along with station leave permission, with the official vehicle, at own cost, from the morning of 06.04.2025 till the first half of 07.04.2025.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.


Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-52/2006/2743 /A, dated** , 11-04-2025

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.

  
11-04-2025  
**JT. REGISTRAR (VIGILANCE)**